

(FDI) on automatic route is permitted in the Highway Sector. In addition, many foreign developers form joint ventures with Indian companies to bid for various National Highways projects.

**Reconstruction and revamping of old bridges**

908. DR. K. P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is considering to reconstruct and revamp 1,500 old bridges at a cost of ₹ 30,000 crore;
- (b) if so, the details thereof;
- (c) whether Government has received any proposals from State Governments in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes Sir. Ministry has envisaged a plan for replacement/widening/strengthening of approximately 1500 bridges in a phased manner at an amount of ₹ 30,000 crore.

(c) and (d) No Sir.

**Widening of NH 24**

909. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has decided to widen NH-24 into 16 lanes from Noida crossing to Dasna Border in U.P.;
- (b) if so, the details thereof along with the present status of work on the project; and
- (c) the steps taken by Government to ensure time bound execution of work on the project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Government has decided to widen the existing Delhi-Dasna section of NH: 24 (Old) to 14-lanes with 6-lane expressway in centre and 4-lane each on both sides. The project from Nizamuddin bridge to U.P.

border section (Length 8.716 Km.) has been awarded in January, 2016 and tender has been invited for U.P. border to Dasna section (Length 22.270 Km.) with bid due date as 09.05.2016.

**Status of proposal on NH-75**

†910. SHRI HARIVANSH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that a proposal for Ratu road to Bijupara on National Highway No. 75 (Ranchi-Daltonganj road) is pending with Government;
- (b) if so, the planning of Government in this regard; and
- (c) by when this proposal would be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) No Sir. However, the proposal for development of NH-75 from Ratu road to Bijupara is included for four laning in current year.

**Payment of compensation for land acquired for 4 laning of NH-56**

†911. DR. SANJAY SINH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the land of farmers is being acquired for four laning of Varanasi-Lucknow National Highway No. 56 in U.P.;
- (b) whether the compensation is being provided according to the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013; and
- (c) the action taken or proposed to be taken by Government regarding complaints made by farmers of district Sultanpur on irregularities in payment of compensation and the demand for constituting a Central investigation team to enquire into the matter made by me on 15th March, 2016 during Zero Hour in the Rajya Sabha?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes Sir.

- (c) As per the provisions of the National Highways Act, 1956, the rates for determination of compensation of land acquired there under, is determined by the

†Original notice of the question was received in Hindi.